

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/1644/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 29th March, 2018.

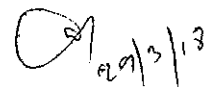
Sub: **Casual Leave, Restricted Holiday and station leave permission.**

Ref:- Your letter No. 84/2018 dtd. 27.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 31.03.2018 and Restricted Holiday on 29.03.2018 along with station leave permission from the evening of 28.03.2018 till 10 A.M. of 02.04.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

